

NATIONAL COMPANY LAW TRIBUNAL
DIVISION BENCH – II
CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 15-07-2021 AT 2.30 P.M THROUGH VIDEO
CONFERENCING:

PRESENT: SMT. R. SUCHARITHA, MEMBER (JUDICIAL)
SHRI B. ANIL KUMAR, MEMBER (TECHNICAL)

APPLICATION NUMBER : MA/929/2019
IN
PETITION NUMBER : CP/634/IB/2017
NAME OF THE PETITIONER : Hindustan Education & Charitable Trust
NAME OF THE RESPONDENTS : G.V. Ravikumar (RP) & 4 others
UNDER SECTION : Sec 60 of IBC, 2016

ORDER

Ld. Counsel Mr. R. Vidhya Shankar for the successful Resolution Applicant is present.

Ld. Counsel Ms. Vandana Raheja for the RP is present.

Ld. Counsel Ms. R. Meenakshi for R5 is present.

Mr. G.V. Ravikumar, Resolution Professional is directed to be present before this Adjudicating Authority through video conferencing on 27.08.2021 with the details of the funds available under various heads and distribution of funds to various Creditors.

List the matter on **27.08.2021** for further hearing.

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(ANIL KUMAR B)
MEMBER (TECHNICAL)

-sd-

(R. SUCHARITHA)
MEMBER (JUDICIAL)